

Refinery	Project	Consultants
Gauhati	L. P. Gas facilities JP-4 manufacturing facilities	I. O. C. (Refineries and Pipelines Division)
Barauni	Modernisation of L. P. G. facilities	M/s. Engineers India Ltd., (turn-key job)
	Coke Calcination Plant	—do—
	Additional tankages	I. O. C. (Refineries and Pipelines Division)
	Construction of additional quarters	—do—
Gujarat	Provision of circulation mixing facilities/addition of new pumps	—do—
	Expansion of L.P.G. facilities	—do—
	Construction of Refinery	TECHNIP/ENSA, France for the fuel part of the Refinery. INDUSTRIAL EXPORT for manufacture of lube oil.
Halidia		Engineers India Ltd. for technical assistance, detailed engineering design, procurement of indigenous/imported material and construction supervision.

(e) A statement is placed on the Table of the House. [*Placed in Library. See No. LT-2281/69.*]

Acceptance of Late Tenders in respect of Materials for Gujarat Aromatic Project

3028. SHRI S. N. MISRA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that in respect of Gujarat Aromatic Project demands of Vibrating Chute, fabrication items, Heat Exchangers and Instruments were advertised;

(b) whether it is also a fact that, subsequent to opening of tenders, late tenders were also accepted, for example for Vibrating Chute, instruments, etc.

(c) whether it is further a fact that the procurement has been finalised with many firms which are not licensed under the Industries Development and Regulation Act of 1951 ;

(d) If so, the details of purchase orders finalised, names of the parties, items to be procured, delivery period, value of purchases and the rates of purchases as compared to the last purchase rates ; and

(e) the reason for ignoring the lower offers received from licensed parties ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes.

(b) No.

(c) No.

(d) Does not arise.

(e) It is not correct to say that the lowest offers received were ignored. The company has reported that whenever the lowest offer was rejected, it was done on merits after due consideration.

Purchase of Instruments for Madras Refinery

3029. SHRI S. N. MISRA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that an advertised tender was issued to purchase measuring instruments for the Madras Refinery, the purchase of which was approximately Rs. 1 crore ;

(b) whether it is a fact that subsequent to opening of tender the negotiation was resorted to, and the entire order of one crore rupees was placed on a firm, which is not having a licence under the Industries Development and Registration Act of 1951, on the assumption that the firm would be supplying to the prescribed requirement ;

(c) whether it is a fact that while the firm was chosen to place entire order of instruments, the claim of other bidders were ignored inspite of their being within the competitive range ; and

(d) if so, the reason for resorting to negotiation, choice of a firm is new and unlicensed and ignoring the claim of other bidders within the competitive limit ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) No.

(b) to (d). Do not arise.

Petroleum and Petro-Chemical Projects in Public Sector

3030. SHRI S. N. MISRA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that for the Petro-chemicals and Petroleum Projects launched in the public sector in the last five years, the supply of equipments have largely been cornered by few selected suppliers ;

(b) the details of such projects built up with Indian know-how, and partially with foreign assistance and total out-lay of the same ;

(c) the details of equipments fabricated and manufactured, required by them ;

(d) the divisional list of the indigenous supply and the imported supply ; and

(e) the public sector contribution to the same ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) to (e). The information is being collected and will be laid on the Table of House in due course.

Connections of Food and Agriculture Minister's Sons and Daughters with Various Firms

3031. SHRI PILOO MODY :
SHRI G. C. NAIK :
SHRI K. M. KOUSHIK :
SHRI R. K. AMIN :
SHRI MAHENDRA MAJHI :

Will the Minister of FINANCE be pleased to state :

(a) the details of connections of the Union Food and Agriculture Minister's sons and daughters with various firms and companies ;

(b) the details of total Income of these organisations during the last 3 years ; and

(c) the Income-tax paid on these earnings by each of these organisations ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) The daughter of the Union Food and Agriculture Minister has no connection with any firm or company. The son of the Union Food and Agriculture Minister is connected with the following firms and companies :

- (i) Rashmi Motors, Gaya.
- (ii) Rashmi Motors Private Ltd., Patna.
- (iii) Modern Planners, Private Ltd., New Delhi.

(b) and (c). The information is being collected and will be placed on the Table of the House.

उत्तर प्रदेश में बाढ़

3032. श्री निहाल सिंह : क्या सिचाई तथा विद्युत मंत्री यह बताने की कृपा करेंगे :

(क) इस वर्ष उत्तर प्रदेश में कौन कौन से जिले बाढ़ से प्रभावित हुए थे ;

(ख) कितने एकड़ भूमि पानी में डूब गई थी ; और

(ग) जान और माल की कितनी हानि हुई ?

सिचाई तथा विद्युत मंत्रालय में उपमंत्री (श्री सिद्धेश्वर प्रसाद) : (क) उत्तर प्रदेश सरकार ने सूचित किया है कि 1969 की बाढ़ों